

Annexure - 3

Name of the corporate debtor: GURUANAND SILK MILLS PVT. LTD. ; Date of commencement of CIRP: 14-11-2024 ; List of Creditors as on: 17-12-2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. N	Detail of Claimant	Details of claims received		Details of claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by gurantee	Whether related party?						% of voting share in CoC, if applicable
1	Axis Bank Limited, Structured Assets Group, Axis House, 7th Floor, C-2, Wadia International Centre, P.B. Marg, Worli, Mumbai-400025 (M.H.), Mail-piyush1.deora @axisbank.com, smita.patange @axisbank.com, mateen.shaikh@axisbank.com	09.12.2024	29,01,23,494	29,01,23,494	Secured Financial Creditors	190030361	No	100.00%	NIL	NIL	NIL	NIL	Note-Security details
TOTAL			29,01,23,494	29,01,23,494	-		-	100.00%	-	-	-	-	

Note- Security Details

1) The Hypothecation of current assets, movable properties, account assets, receivables.

2) The Hypothecation of Industrial Land along with all structure thereon with all piece & parcel on survey No. 135/P admeasuring 1030 square meters or thereabout at village Soanle, Near Ssonale Police Station, Taluka Bhiwandi, Dist. Thane-400302 in the name of Guruanand Silk Mills Pvt. Ltd.

3) The Axis bank filled claim of Rs. 10,00,93,138/- related to outstanding of Guruanand Silk Mills Pvt. Ltd. and Rs. 19,00,30,361/- related to Corporate Gurantee on behalf of DS Textiles so gross total amount of claim is 29,01,23,499/-